

(iii) that when any new item of work is undertaken in the Ministry, an endeavour shall be made to entrust such work to existing personnel by suitable re-distribution of work rather than by creating new posts.

(iv) that short-term leave vacancies of less than two months duration will not generally be filled.

Late Duty Allowances to Government Employees

1002. Shri Ram Garib. Will the Minister of Finance be pleased to refer to the reply given to unstarred question No. 167 in the Lok Sabha on the 18th November, 1959 and state:

(a) whether necessary amendments to the Ministry of Finance Office Memorandum No. F.5(14)-E.II(B)/56, dated the 23rd April, 1957 have since been issued incorporating the Government's decision to allow the late duty allowance on the basis of duty hours;

(b) if so, whether a copy of the same will be laid on the Table; and

(c) if not, when do Government propose to do the same.

The Minister of Finance (Shri Morarji Desai): (a) and (c). No amendments have been issued. The cases where hours of work are different from those mentioned in the Ministry of Finance Office Memorandum referred to in the question are very rare and there is no need to issue general orders to cover such cases. Whenever such cases are brought to the notice of the Ministry of Finance the late duty allowance for duty performed beyond 9 hours is granted at the rates prescribed in the Office Memorandum with the concurrence of Ministry of Finance.

(b) Does not arise.

Duty Hours in Government Offices

1003. Shri Ram Garib: Will the Minister of Home Affairs be pleased to state:

(a) what are the normal hours of work a Government servant is required to put in daily in civil offices of the Government of India in Delhi/New Delhi; and

(b) whether Government have issued any directives in this regard?

The Minister of Home Affairs (Shri G. B. Pant): (a) The working hours for Central Government offices are 36 hours per week (8½ hours daily on week days and 3½ hours on Saturdays);

(b) Yes.

Sixth Inter-University Youth Festival

1004. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

(a) whether it is a fact that as many as seven Universities are not participating in the Sixth Inter-University Youth Festival scheduled to be held in Mysore from the 7th to 16th December 1959; and

(b) if so, whether these seven Universities have given any reasons for not participating in the festival?

The Minister of Education (Dr. K. L. Shrimall): (a) Eight Universities will not be participating.

(b) No. It is within the competence of the Universities whether they can or cannot participate in the Festival

12.10 hrs.

RE: MOTIONS FOR ADJOURNMENT

Shri Hem Barua (Gauhati): Sir, I just wrote a letter to you about the point at issue of the letter which the Prime Minister has received from